

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/197(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SAMSKAR FINANCIAL SERVICES PRIVATE LIMITED VS RYTHM INFRA PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Anirudhya Dutta, Adv.] For the Financial Creditor

Mr. A. Mookherji, Adv.] For the Corporate Debtor

Mr. Prithish Chandra, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Affidavit has been filed placing on record the balance-sheets of three years.
3. Post the matter for arguments on **25/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**